

Housing Schemes for Retiring Government Servants

7752. SHRI SHANKERRAO SAVANT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the cost of the houses meant for retiring Government servants; and

(b) categories of employees entitled for houses under this scheme and what is the mode of payment of the price?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH) (a) and (b): Persons employed in Central Government, Delhi Administration, public undertakings, statutory and local bodies and autonomous organisations etc. under the control of Central Government/Delhi Administration who retired from service during the period from 1-4-72 to 31-3-75 and had declared Delhi as their home town before the commencement of the Scheme and have registered with DDA under the Scheme will be eligible for allotment of these flats, provided that the applicant or his/her dependent does not own a residential flat within the Union Territory of Delhi.

The retiring Government servants have been placed in four categories. Category A consists of those whose annual income does not exceed Rs. 3,000/-; category B, of those whose annual income does not exceed Rs. 7,200; category C, of those whose annual income is between Rs. 7,201 and Rs. 18,000; and category D, of those whose annual income before retirement exceeded Rs. 18,000 but, after retirement, would fall in the Middle Income Group, namely, Rs. 7,201 to Rs. 18,000.

Flats have been constructed only for categories B and C so far. The cost of a flat for B category lies between Rs. 37,700 to Rs. 39,700, while that for Category C, would be between Rs. 63,400 to Rs. 65,700. The mode of payment for categories A, B & C is 50% of the total cost in lump sum and the remaining 50% in 10 years in monthly equated instalments. In case of category D, the full cost of the flat would be payable at the time of allotment.

Flats Constructed by D.D.A.

7753. SHRI MUKHTIAR SINGH MALIK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of flats constructed by D.D.A. upto the 31st March, 1975 under various housing schemes like middle income group, low income group, Janata and service personnel flats;

(b) the cost of the above housing schemes; and

(c) the sources from which the cost has been financed?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) The number of flats constructed by the DDA upto the 31st March, 1975, under various housing schemes is as under:—

MIG	9292
LIG	11031
Janata	5391
CSP	975
Total	26689

(b) Rs. 55.32 crores.

(c) The housing schemes are financed from loans received from Central Government, Housing and Urban Development Corporation, Life Insurance Corporation, advance registration deposits received from intending purchasers of flats, bonds floated by DDA and DDA's own funds.

Representation from U.P. Government for Clearance of Irrigation Project

7754 SHRI S. N. MISRA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Central Government have received a representation from the Uttar Pradesh Government to expedite clearance of certain irrigation projects for that State;

(b) if so, names of such irrigation projects which require clearance; and

(c) the time by which a decision is likely to be taken in the matter?